(b) the total quantity of oilseeds procured by private players since 2018-19 till date?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) Since 2018-19, a number of 6,20,945 oilseed growers have been registered under the Price Deficiency Payment Scheme (PDPS) only in the state of Madhya Pradesh during Kharif 2018-19 session for Soyabean crop.

(b) Oilseeds have not been procured by private players since 2018-19 till date under the scheme Private Procurement Stockist Scheme (PPSS).

Turnaround plan for oilseed sector

- 662. SHRI B. LINGAIAH YADAV: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) the steps being taken for a turnaround plan for oilseed sector in the country in the last five years and the results achieved; and
- (b) the steps being taken for a tech-driven boost to farm output, State-wise and crop-wise?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) In order to increase the production and productivity of oilseed crops, Government of India implemented National Mission on Oilseeds and Oil Palm (NMOOP) from 2014-15 to 2017-18 and the same was merged with National Food Security Mission (NFSM) as NFSM-Oilseeds and Oil Palm (NFSM-OS&OP) from 2018-19. The year wise area, production and yield of oilseeds in the country in the last five years is as under:—

(Area: million ha, Production: million tones, Yield: Kg/ha)

Scheme	Year	Area	Production	Yield
	2015-16	26.09	25.25	968
NMOOP	2016-17	26.18	31.28	1195
	2017-18	24.51	31.46	1284
NFSM	2018-19	24.79	31.52	1271
(OS&OP)	2019-20*	27.04	33.42	1236

^{* 4}th Advance Estimates.

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Impact of banning pesticides

- 663. SHRI B. LINGAIAH YADAV: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
 - (a) whether Government proposes to ban some pesticides;
 - if so, the details thereof;
- whether pesticide manufacturers claim that such steps would increase prices four-fold for Indian farmers, and result in business losses worth ₹16,000 crore; and
 - (d) if so, the details thereof and present status in this regard?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) Government has published a draft notification S.0.1512 (E) dated 14.05.2020 for banning 27 pesticides. Among these 27 pesticides, 7 are herbicides, 8 are fungicides and rest 12 are insecticides.

- (c) Objections and suggestions from various stakeholders/companies/ institutions/associations/farmers etc. have been received on the draft notification.
- (d) The objections and suggestions that have been received from the stakeholders on draft notifications are being examined considering all aspects related to technical, scientific requirements, alternatives available, farmer interest, safety, toxicity and efficacy concerns, updated status of study and submission of data, ban status in other countries, etc. and a final decision will be taken accordingly.

Timely settlement of claims under PMFBY

- 664. SHRI B. LINGAIAH YADAV: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:
- (a) whether the Central Government has stressed the need for States to release premium subsidy in time to ensure timely settlement of claims under the Pradhan Mantri Fasal Bima Yojana (PMFBY);